

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

TP No. 46/NCLT/AHM/2017 (New)  
High Court of Gujarat CP No. 489/2016 c.w. CA 461/2016 (Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017**

Name of the Company: Micro Chemtech Pvt Ltd.

Section of the Companies Act: Sections 391-394 of the Companies Act, 1956;  
230-232 of the Companies Act, 2013

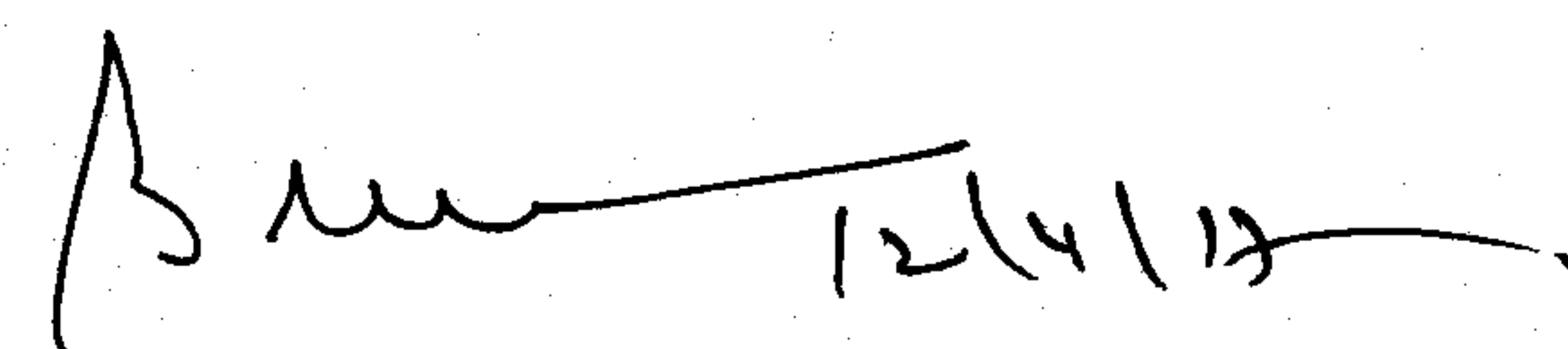
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PRATIK P. THAKKAR	ADVOCATE	PETITIONER	P. Thakkar
2.				

**ORDER**

Learned Advocate Mr. Pratik Thakkar present for Petitioner.

Await record in CA 462/2016 from Hon'ble High Court of Gujarat.

List the matter on 21.04.2017.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 12<sup>th</sup> day of April, 2017.